

(ख) 1968-69 में की गयी व्यवस्था

	रुपये
नार्थ तथा साउथ ब्लॉक	12,56,124.00
संसद भवन	6,50,151.00

जोड़ :	18,06,275.00

इन भवनों को सुसज्जित करने पर खर्च करने का कोई प्रस्ताव नहीं है। सुसज्जित करने में 26 जनवरी, 1969 को गणतन्त्र दिवस का प्रकाश शामिल नहीं है।

बिधरल

केन्द्रीय सचिवालय भवन तथा संसद भवन की मरम्मत पर 1 अप्रैल, 1965 से 31 जनवरी, 1969 तक हुए व्यय की राशि।

नार्थ तथा साउथ	
ब्लॉक —	36,54,455.00 रुपये
संसद भवन —	16,32,637.00 रुपये

जोड़ —	52,87,092.00 रुपये

इन भवनों को सजाने (रेकोरेशन) पर कोई व्यय नहीं हुआ।

Rationalisation of Power Rates in States

2398. SHRI BALMIKI CHOUDHARY: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Planning Commission has recommended to the State Government the rationalisation of the power rates in different States with a view to ensuring a return of about 11 per cent on the capital employed in electricity undertakings ; and

(b) if so, the precise nature of the recommendation ; and

(c) the reaction of each State Government thereto ?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). It was brought to the notice of all the

Chief Ministers at the meeting of the National Development Council held in December, 1967 the desirability of the States rationalising the electricity tariffs with a view to achieve 11 per cent return on the capital as recommended by the Venkataraman Committee.

The recommendations of the Venkataraman Committee Report relating to the earning of reasonable return by the Electricity Boards were accepted and conveyed to the States concerned in the Government of India Resolution No. EL. II. 3(1)/64 dated 3rd March, 1965 copy attached.

(c) Most of the States Electricity Boards have revised their tariff rates from time to time after 1.7.1965 to improve their revenue earnings.

STATEMENT

Copy of Resolution No. EL. II.3(1)/64 dated, 3rd March 1965.

The Ministry of Irrigation and Power, vide Resolution No. EL. II.3(1)/64. dated 24th April, 1964, set up a Committee with Shri R. Venkataraman, Minister for Industries, Madras, as convenor, with the following terms of reference.

(a) To suggest ways and means of improving the revenues of various State Electricity Boards and also the income from electricity duty ; and

(b) To suggest the pattern of relationship between tariff and electricity duty.

The Committee has submitted its report and *inter-alia* made the following recommendations :

(i) The first phase of the objective for all the State Electricity Boards should be to aim at higher revenues sufficient to cover operation and maintenance charges, contributions to the general and depreciation reserves and interest charges on loan capital. Boards which have not already achieved this should aim at realising the objective within a period of three to five years-

(ii) (a) As a second phase objective, the Boards should aim at achieving a balance of revenue after meeting all the charges indicated in the first